

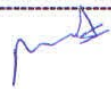
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

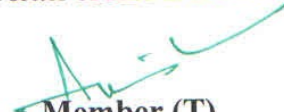
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No. 72/BB/2017	-	For compliance of office objections raised by registry	230/232	LAPP India Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRASAD S.M. 9845657072	LAPP India Pvt Ltd	

ORDER

PCS for Petitioner Company is present. He has filed synopsis. Registry is directed to verify and put up. Assistant from O.L office is present. He reported that, O.L has filed O.L.R No. 144/17 in the registry for appointment of Chartered Accountant. Registry to verify and put up the same. Assistant from ROC office is present, he reported that, he would file report of ROC in the Registry. PCS has furnished the details of Assessing Officer of Income Tax Department along with details of Transferor Company. Registry to prepare notice and serve on the concerned on the Assessing Officer of the Income Tax Department along with details of Transferor Company. PCS reported that, RBI has addressed a letter to the Company reporting no objection for approving the scheme. PCS is directed to file the said letter of RBI in the Tribunal. List it on 11/12/2017.


Member (T)


Member (J)